

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.03.2022

ORDER NO. 61 of 2022

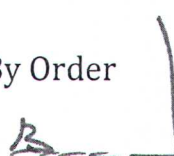
Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **22.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 22.03.2022 at 2:30 P.M.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	E/50081, 50121- 50132, 50834-50837, 50931-50935, 50985- 50986/2020 and E/50661/2021 - EX(DB), M/s Ellora Tobacco Company Ltd and Ors. vs. GST, Indore.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar